

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) A proposal for monetization of completed public funded National Highway (NH) projects through Toll-Operate-Transfer (TOT) mode is under active consideration of the Ministry.

Consultation with States on draft Road Transport and Safety Bill

106. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the consultation process with States on the draft Road Transport and Safety Bill has been completed;
- (b) if so, the response of the States to the draft Bill;
- (c) if not, the reasons for the inordinate delay;
- (d) whether Government has a provisional timeline for introduction of the said Bill in the Parliament; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (e) The draft Road Transport and Safety Bill, 2015 is still in consultation stage. The latest version of the draft Bill has been sent to State Governments/Union Territory Administrations for their comments/suggestions. The Bill will be sent to the Cabinet Secretariat for introduction in the Parliament as and when comments/suggestions from all the State Governments/Union Territory Administrations are received and examined.

Companies blacklisted by NHAI

†107. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has imposed fine on some road constructing companies for poor quality of construction and has also blacklisted them;
- (b) if so, the names of these companies and the details of the amount of fine imposed on them;
- (c) whether Government has waived the fine imposed on the blacklisted companies and thus removed them from the blacklist; and

†Original notice of the question was received in Hindi.

(d) if so, the names of those companies which have been removed from the blacklist, along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) Unless the Roads are constructed as per specifications prescribed by Ministry of Road Transport and Highways, the Contract is not treated as complete. During the construction, the quality of work is supervised by Independent Engineer/Supervision Consultant/Authority Engineer.

NHAI projects on PPP mode

108. SHRI T. RATHINAVEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that the National Highways Authority of India (NHAI) is implementing 124 highway projects on the Public Private Partnership (PPP) mode;

(b) if so, the details thereof;

(c) whether Government is considering to complete all the ongoing projects on a time-bound basis; and

(d) whether NHAI has initiated several steps to complete the projects on time?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) and (b) Details of highway projects awarded on the Public Private Partnership (PPP) mode being implemented by National Highways Authority of India (NHAI) is available at the web-site of NHAI under heading of "Project Information System (PIS)" and the address of the portal is <http://www.nhai.org/mpreport.asp>.

(c) and (d) Government has permitted one time fund infusion to revive and physically complete languishing National Highway projects under Public-Private Partnership (PPP) mode and also allowed Rationalised Compensation to concessionaires, in case delays are not attributable to them, to increase funds to highway sector. Various steps have also been taken by the Government/ NHAI to remove the hurdles affecting the construction of NH projects includes streamlining of land acquisition and regulatory clearances, close coordination with other ministries, revamped Disputes Resolution Mechanism etc.